

Bombay and Madras Universities for development and specific schemes in order to facilitate procurement of such infrastructural facilities as are not normally available to them from the State Governments or other bodies supporting them. A Statement (*see below*) indicating Plan and Non-Plan grants released to these universities by the UGC during the last three years is annexed.

Statement

Grants released to University

Name of the University	1991-92	1992-93
Plan Non-Plan	Plan Non-Plan	Non-Plan Plan
(Rupees in lakhs)		
University of Delhi	351.34	2557.58
312.12	2931.79	197.78
3290.99		
JawaharLal Nehru	40.39	1386.86
436.79	1626.45	222.21
1909.59		
University		
Calcutta University	265.44	18.78
200.00	36.85	352.03
29.37		
Bombay University	138.40	24.87
193.92	—	172.40
18.76		
Madras University	211.75	18.48
41.53	14.41	172.37
16.90		

Protection of Taj Mahal

3310. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3352 given in the Rajya Sabha on 24th December, 1993 and state:

(a) whether it is a fact that the decay in lustre of Taj Mahal had set in as early as 1970 but no action was taken to check it;

(b) whether Government have held any enquiry into this inaction, if so, results of the enquiry; and

(c) what steps Government propose to take/ have already taken to check this decay and also to ensure pollution free environment around Taj?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) No Sir.

(b) Does not arise.

(c) Certain steps as per statement (*see below*) have been taken by the Central/State Government to check pollution around the Taj.

Statement

Steps taken to check pollution around Taj

- (i) Two Thermal power plants in Agra were closed down in 1981.
- (ii) Agra railway marshalling yard has been dieselised.
- (iii) The Archaeological Survey of India is monitoring the ambient air around the Taj Mahal to assess the level of sulphur-dioxide, suspended particulate matter and other pollutants as well as meteorological data in order to take such remedial measures as may be required. Besides, periodical chemical treatment and preservation is being carried out.
- (iv) The State Government is monitoring the pollution levels in Agra.
- (v) Department of Environment, Government of India vide its notification dated 3rd May, 1983 has demarcated an area measuring 10,400 sq. kms. around Taj Mahal where no industry with pollution potential is allowed.
- (vi) There is a ban on the use of furnace oil and diesel generators in industries in Agra. The foundaries are not permitted to operate during winter nights.
- (vii) Movement of heavy vehicles around the Taj Mahal has been stopped and the parking has been shifted to Shilpgram.
- (viii) Burning of rubbish near Taj has been stopped.
- (ix) Emission standards for vehicles have been prescribed under the Environment (Protection) Act, 1986.

- (x) The Forest Department of the Government of Uttar Pradesh has created a green belt around Taj Mahal by plantation of trees on available Government land.
- (xi) The Ministry of Environment and Forests, Government of India is evolving guide lines to determine measures for abatement of pollution and if necessary re-define the co-ordinates of Taj TRAPEZIUM.
- (xii) The Social Forestry Division has taken steps to plant trees in an area of 50 Hectares around the Taj Mahal, Agra.
- (xiii) The State Government has also taken steps for planting of trees in an area of 10 Hectares around Foundry Nagar and Industrial area, 12 Hectares in UPSIDC area and 5 Hectares in the Cantonment area.
- (xiv) Under Public Interest Litigation No. 13381/84 in the Hon'ble Supreme Court, 511 industries besides M/s Mathura Refinery, Mathura were identified. Out of these, 406 industries have installed anti pollution control systems.

इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का दर्जा देना

3311. श्री सत्य प्रकाश मालवीय: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का स्वरूप देने की वर्तमान स्थिति क्या है;

(ख) इस संबंध में सरकार द्वारा अब तक की गई कार्यवाही का ब्यौरा क्या है; और

(ग) भावी योजना का ब्यौरा क्या है?

मानव संसाधन विकास मंत्रालय में उप मंत्री (कुमारी शैलजा): (क) से (ग) विश्वविद्यालय अनुदान आयोग ने, इलाहाबाद विश्वविद्यालय के संबंध में एक समिति द्वारा निर्धारित योजनेतर व्यय का चालू स्तर प्राप्त कर लिया है। समिति ने विश्वविद्यालय के लिये योजनेतर निधियों की आवश्यकता पर कुछ टिप्पणियां दी हैं। समिति की टिप्पणियां उत्तर प्रदेश सरकार के पास भेज दी गई हैं और उनके उत्तर की प्रतीक्षा है। उत्तर प्रदेश सरकार के

विचार प्राप्त होने पर इस मामले में कोई उचित निर्णय लिया जाएगा।

केन्द्रीय विद्यालय संगठन के सहायक-आयुक्त

3312. श्री शिवचरण सिंह: क्या मानव संसाधन विकास मंत्री 29 जुलाई, 1994 को राज्य सभा में अतारक्षित प्रश्न 608 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या 1992-93 में अनुसूचित जनजाति के लिए आरक्षित सहायक आयुक्त का कोई पद विज्ञापित किया गया था;

(ख) यदि हां, तो क्या उपर्युक्त पद के लिए कोई पात्र उम्मीदवार उपलब्ध नहीं था;

(ग) यदि हां, तो क्या उस पद पर अनारक्षित (सामान्य) वर्ग के एक उम्मीदवार को नियुक्त किया गया था;

(घ) यदि हां, तो क्या इससे कार्मिक और प्रशिक्षण विभाग के दिनांक 25 अप्रैल, 1989 के का.ज्ञा. सं. 36012/6/88-स्था. (अ.जा.) के निर्देशों का उल्लंघन होता है; और

(ङ) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है?

मानव संसाधन विकास मंत्रालय में उप मंत्री (कुमारी शैलजा): (क) से (ङ) केन्द्रीय विद्यालय संगठन ने सूचित किया है कि सहायक आयुक्त के चार पद-दो साधारण कोटि के, एक अनुसूचित जातियों, और एक अनुसूचित जन जातियों के अक्टूबर, 1992 के दौरान विज्ञापित किए गए थे। क्योंकि अनुसूचित जनजाति का कोई पात्र उम्मीदवार उपलब्ध नहीं था, अतः अनुसूचित जनजाति के लिए आरक्षित पद का पुनः विज्ञापन अब 18 जून, 1994 को दिया गया है।

अनुसूचित जनजाति के लिए आरक्षित रिक्ति पर कोई साधारण उम्मीदवार नियुक्त नहीं किया गया है।

Facilities during coaching training programmes

3313. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has obtained details of infrastructural facilities and complimentary comforts given to the trainees in the champion producing foreign countries during their coaching/training programmes;

(b) whether the Indian training/coaching